

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

INDEX

S no.	Particulars	Page No.
1.	Objections to the report of the joint committee on behalf of Respondent No. 92, M/s Papcoat (India) Pvt. Ltd.	1 – 5
2.	Supporting Affidavit	6 – 7
3.	<u>ANNEXURE R-1:</u> A copy of the HSPCB Show Cause Notice and the latest response to the HSPCB Show Cause Notice along with all the relevant annexures.	8 – 25
4.	Vakalatnama and Board Resolution	26 – 27
5.	Copy of Aadhar Card	28
6.	Proof of Service	29

2341

FILED THROUGH:

Sb/

Archana Yadav

Shivani Chawla

[SIDDHARTH BATRA], [ARCHANA YADAV] [SHIVANI CHAWLA]

Chinmay

Rhythm

[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 92- M/s Papcoat (India) Pvt. Ltd.

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 16.05.2025

E-mail: siddharth.batra@satramdass.com

Place: New Delhi

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

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**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON
BEHALF OF RESPONDENT NO. 92, M/S PAPCOAT (INDIA) PVT.
LTD.**

MOST RESPECTFULLY SHOWETH:

1. That the present objections are being filed on behalf of M/s Papcoat (India) Pvt. Ltd., Respondent No. 92, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal wherein the newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. As per the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No. 92 along with other industries based on the Joint Committee Report.
2. That at the outset, it is submitted that the observations recorded in the Joint Committee Report do not fully reflect the compliance status of the answering respondent, and certain findings therein are based on erroneous assumptions, miscalculations, and an outdated compliance assessment.

3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all applicable environmental norms. The answering respondent denies any deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

- 4.1. That the Answering Respondent submits that an inspection was conducted in July/August 2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 16.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB). The inspection report and the SCN alleges absence of flow meters at the treated effluent reuse point, record/logbook management issues and suspected dilution of effluent as inferred from the effluent analysis data.
- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A Copy of the HSPCB Show Cause Notice and the latest response to the HSPCB Show Cause

Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.

- 4.3. That the answering respondent categorically denies the allegations and submits that the Answering Respondent has duly installed a flow meter at the treated effluent reuse point. The installed magnetic flow meters ensure proper measurement and monitoring of both raw water consumption and effluent reuse within the process.
- 4.4. That it is submitted that a fire breakout on 10.06.2024 in the unit and destroyed many important logbooks and records. The unfortunate fire incident caused significant damage to the facility's documentation. Post-incident, the Answering Respondent has meticulously reconstructed key records from available data and has set up improved backup protocols to avoid such a situation in the future. The disruption of existing logbooks was not intentional or indicative of non-compliance. Wherever possible, the Unit retained or re-created data from digital backups and has resumed routine maintenance of all required logbooks (e.g., water consumption, effluent generation, ETP inlet-outlet readings, production logs, etc.).
- 4.5. That the Answering Respondent categorically denies any dilution of effluent. The ETP operation is designed to achieve optimum reduction in BOD/COD/TDS; a high reduction in parameters may simply reflect effective treatment. The Unit maintains (and has updated post-fire) logbooks reflecting consistent water consumption and effluent generation volumes. Over the last three months (01.11.2024 to 31.01.2025), data indicates that the process water averages ~3.0 KLD, generating ~0.5 KLD effluent, which is fully treated in the ETP and

reused (~0.4 KLD). These records clearly show no evidence of external or unauthorized freshwater dilution. The Answering Respondent has had effluent samples analyzed regularly by NABL-accredited laboratories. All recent reports confirm that the treated effluent meets the discharge/reuse parameters without indicating any artificial dilution. Discrepancies in the SCN's sample may have arisen from sampling or testing anomalies.

- 4.6. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families.
- 4.7. That in view of the above, the answering respondent prays that the findings in the Inspection Report be reconsidered, as they are based on mere assumptions rather than conclusive evidence of dilution. The answering respondent submits that corrective measures are already in place, ensuring ongoing compliance with all applicable environmental laws. Further, given that the CETP's inefficiencies contribute significantly to the overall compliance status, the answering respondent cannot be unfairly categorized as non-complying without a thorough and individualized assessment of its operational processes.
- 4.8. That in light of the foregoing submissions, the answering respondent categorically denies any allegations of non-compliance and submits that the findings of the Joint Committee Report and the subsequent

classification of the answering respondent as non-complying are based on assumptions rather than conclusive evidence. The answering respondent has consistently adhered to prescribed environmental norms, holds valid statutory permissions, and has taken proactive measures to ensure compliance.

- 4.9. That in view of the discrepancies in the findings and the absence of a direct causal link between the answering respondent's operations and the alleged environmental violations, it is most respectfully prayed that the answering respondent be provided with an opportunity to cooperate with the authorities and implement any further recommendations, if necessary.
- 4.10. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
5. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 92- M/s Papcoat (India) Pvt. Ltd.

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 16.05.2025

E-mail: siddharth.batra@satramdass.com

Place: New Delhi

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

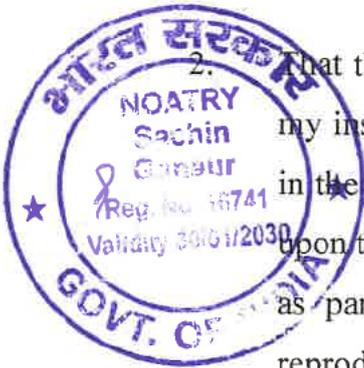
AFFIDAVIT

I, Nishchaya Mittal S/o Nitin Mittal aged about 26 years R/o H-4/20, Sector – 11, Rohini, Delhi – 110085, ^{presently at Sonapat} do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 92, M/s PAPCOAT (INDIA) PVT. LTD. having its office at Plot No. 247, HSIIDC, Phase – 1, Barhi, Sonapat, Haryana - 131101, in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.

2. That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.

3. I say that the documents / annexure produced along with the reply are true copies of its originals.



BSB
2/2/2024

For Pap Coat (India) Pvt. Ltd.



Shital
Director

DEPONENT

VERIFICATION:

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at HARYANA on this 24th day of February, 2025.

For Pap Coat (India) Pvt. Ltd.



Shital
Director

DEPONENT



BSB
2/24/25

ATTESTED
Shital
Ganaur Dist. Sonapat



HARYANA STATE POLLUTION CONTROL BOARD
Plot No. 1, Sector-15, Part-II, Sonapat, Ph. - 0130-2236119,
E-mail ID: - hspcbrosr@gmail.com



No. HSPCB/SR/2025/

2805

Dated:

16/11/25

To

M/s Papcoat (India) Pvt. Ltd.,
Plot no. 247, HSIIDC, Phase - I, Barhi, Sonapat

Sub: Show Cause Notice for Closure under section 33-A of Water Act, 1974, prosecution action under section 43/44 of Water Act, 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 and imposing environmental compensation as per order dated 22.12.2021.

Whereas, the unit was inspected on 13.08.2024 by the Joint Team of CPCB and HSPCB in reference to OA No.622/2024 titled as Varun Gulati Vs State of Haryana & Ors. pending before Hon'ble NGT, New Delhi and the unit is involved in process of Zirconium Basic Carbonate having CTO valid upto 30.09.2028.

Whereas, during inspection following deficiencies have been observed which need to be complied as per condition of CTO granted to the said unit: -

1. Unit has not installed flow meter at treated effluent reuse point.
2. Unit representative informed that there was a fire breakout in the plant in recent days (i.e. on 10.06.2024) which caused huge damage including damage to records/logbooks/documents.
3. Effluent characteristics: as per analysis report is as below: -

Parameter	PETP inlet	PETP outlet	Effluent reuse in process	Prescribed Discharge norms	Compliance w.r.t norms
pH	12.14	8.54	8.64	Recycle & re-use in process	With existing treatment scheme, such a high reduction in pollution parameters indicates dilution with freshwater in PETP at different stages Non-Complying (Dilution)
BOD (mg/l)	75	BDL	BDL		
COD (mg/l)	376	16	08		
TSS (mg/l)	255	11	06		
TDS (mg/l)	5120	990	970		

Recommendation of the Team:-

1. Install flow meter at treated effluent reuse point.

2. Maintain logbooks for raw material consumption, production, freshwater consumption in process, ETP inlet, ETP outlet, chemical consumption in ETP, and fuel consumption in boiler and furnace (fusion chamber).
3. Remove dilution arrangements.

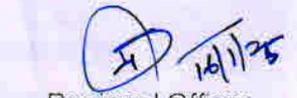
Therefore, you are hereby directed to show cause & explain within **15 days** as to why closure action may not be taken against your unit u/s 33-A Water (Prevention and Control of Pollution) Act, 1974, prosecution action under section 43/44 of Water (Prevention and Control of Pollution) Act, 1974 and revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 besides initiation of legal action under the Acts for non-compliance of the relevant provisions of Environmental Acts/Rules/Laws.

In case you fail to reply/comply with the deficiencies mentioned above within above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant closure action against your unit under relevant Acts/Rules besides initiation of legal action under the relevant Acts/Rules without giving any further notice.

Whereas, for the above said violations you are liable to pay the Environmental Compensation in terms of the directions of Board issued letter no. HSPCB/PLG/2021/2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

Endst. No. HSPCB/SR/2025/

Dated:


Regional Officer,
Sonepat Region.

Rg

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula for information, please.


Regional Officer,
Sonepat Region.



CIN NO. : U24200DL2012PTC233789 **2351**

PAPCOAT (INDIA) PVT. LTD.

Tel. : +91-11-45508500
45291128

Regd. Office : 311, 3rd Floor, RG Mall, SU, LSC,
Opp. Dharam Kunj Society, Sector - 9, Rohini, Delhi - 110085 (INDIA)
Visit us : www.papcoat.com E-mail : nmpapcoat@gmail.com
GST No. 06AAGCP5474L1ZY

To,
Regional Officer
Haryana State Pollution Control Board,
Sonipat Region, Sonipat.

Subject: Reply and compliance of Show Cause Notice dated 16.01.2025 for closure under section 33-A of Water (Prevention and Control of Pollution) Act, 1974, prosecution under section 43/44 of Water Act, revocation of consent u/s 27 of the Water Act & u/s 21(4) of the Air Act, 1981 and imposing of environmental compensation-Reg

Dear Sir,

Kindly refer to the above said show cause notice issued vide your office letter no HSPCB/SR/2025/2805 dated 16.01.2025 and received on 17.01.2025 on the subject cited above.

In this context, it is submitted that our unit is engaged in the process of manufacturing of Zirconium Basic carbonate, provided with proper and adequate ETP, flow meters and maintained proper Logbooks for fresh water, trade effluent generated and treated and production data. The main observation has been made on our PETP operations and dilution, log book maintenance and analyses results but the said analyses report of the sample collected by the joint team on 13.08.2024, was not communicated to us.

For Pap Coat (India) Pvt. Ltd.


Director

Received
34 may
20/02/25

**HARYANA STATE POLLUTION
CONTROL BOARD**
Plot-1, Sector-15, Part-II
SONEPAT-131001(HR.)



CIN NO. : U24200DL2012PTC233789 **2352**
PAPCOAT (INDIA) PVT. LTD.

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4529117

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GST No. 06AAGCP5474L1ZY

However, In response to your above referred show cause notice, we would like to submit the point-wise reply and compliance with complete details and facts as under, for your kind consideration:

1. Flow meter at the treated effluent reuse point, has already been installed, copy of photograph of the same, is enclosed herewith for reference as **annexure- I**.
2. It is agreed that a fire broke out in our unit on 10.06.2024 and caused huge damage including damage to documents, record and log books maintained by us and no specific comments or compliance is required.

3. High reduction in treated effluent results and dilution with fresh water

- No dilution of effluent with fresh water as suspected, is done and no such arrangement as apprehended in the above referred notice, exists in our unit which is also clear from the fact that the joint team did not find any such arrangement at site in practical and did not pointed out at the time of inspection. It is pertinent to mention that during the inspection on 13-08-2024, no evidence of freshwater dilution in the ETP system was found. Therefore, the allegations in this regard are speculative and not based on factual data.
- We had installed the magnetic flow meters on all required locations including water source and utilities, effluent generation and discharge points and maintained the record / log books regularly and properly for the same on a regular basis.

For Pap Coat (India) Pvt. Ltd.


Director



CIN NO. : U24200DL2012PTC233782

2353

Papcoat (INDIA) Pvt. Ltd.

12
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GST No. 06AAGCP5474L1ZY

- To authenticate our claim with regard to no dilution of effluent, the data has been compiled from the log book maintained by us for fresh water availability and utilization including for trade effluent generation and discharged, for last 3 months from 01.11.2024 to 31.01.2025 and compiled sheet for the same is also enclosed herewith as **annexure - II** which is in line with the water requirements and data maintained indicating that no dilution is being done as alleged in the notice.
- On perusing of the above said compiled data sheet, it has been revealed that on an average, we are taking 3 KLD water from Borewell out of which 3.5 Kld water is used in the manufacturing process. Out of 3.5 KLD Process water, 3 Kld water is utilized and consumed in the process and remaining 0.5 KLD is generated in the form of trade effluent reaching to ETP inlet for treatment. The average treated water quantity has been 0.4 KLD showing no dilution in between treatment processes as well as at any other stage also..
- Therefore, the allegations are speculative and not based on factual data.
- The ETP is being operated regularly and effectively to achieve the desired results for recycling of treated effluent and a log book has also been maintained for the operation of ETP, copy of which is enclosed herewith for reference as **annexure - II**
- The sample of our trade effluent are also got analyzed at our level from time to time from NABL accredited/ EPA recognized laboratories to check the performance of our ETP, copy of some of such analyses reports of our effluent dated are enclosed herewith for reference as **Annexure - III**

For Pap Coat (India) Pvt. Ltd.


Director



CIN NO. : U24200DL2012PTC233782

2354

Papcoat (India) Pvt. Ltd.

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13
Tel. : +91-11-455085
452911.

• On perusal of all the above said analyses reports, it has been revealed that the results of these reports differ from the results shown in the notice and are not in similar range although results in all the reports including in the joint team sample report, are within tolerance limits. Thus, the results shown on the lower side in the notice (specifically BOD value), are not agreeable as our results remain in the range as shown in the analyses reports analyzed by us and referred above as **annexure - III**

• However, the results shown on the lower side in the notice may be due to some sampling or testing errors and the discrepancy in the results may be attributed to improper sample preservation and delayed analysis, which is not compliant with the Environment (Protection) Act, 1986.

4. Log books for raw material consumption, production, fresh water consumption in process, ETP inlet and outlet, chemical consumption in ETP and fuel consumption in boiler and furnace has been maintained on daily basis, copies of the same for the latest 3 months, are enclosed herewith for reference, as **Annexure II and Annexure IV**

5. No dilution of effluent with fresh water is done and no such arrangement or provision as apprehended, exists in our unit as detailed in the reply for the same in the aforesaid para no. 3 above.

All above stated facts and details clearly reveal that we are not defying any norms for effluent treatment and dilution with fresh water, maintaining the proper logbooks and obtaining all required clearances from the concerned authorities and thus fully complying with your directions and all prescribed norms issued from time to time. As per details submitted above, you will appreciate that our unit has

For Pap (


Director



CIN NO. : U24200DL2012PTC233789

Papcoat (India) Pvt. Ltd.Tel. : +91-11-45508
45291

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GST No. 06AAGCP5474L1ZY

implemented the measures of waste minimization and utilization practices and also complies with all directions of the Board.

We request you to please not initiate any action against our unit as proposed in the above said show cause notice and request to kindly revoke and withdraw the show cause notice allowing us to continue our operations in alignment with the compliance made by us.

We reaffirm our commitment to adhering to environmental regulations and assure compliance with all applicable norms.

We hope the above submission is in order and look forward to your favorable consideration.

Thanking You,

Yours Faithfully,

(Authorized signatory)

For M/s Papcoat:

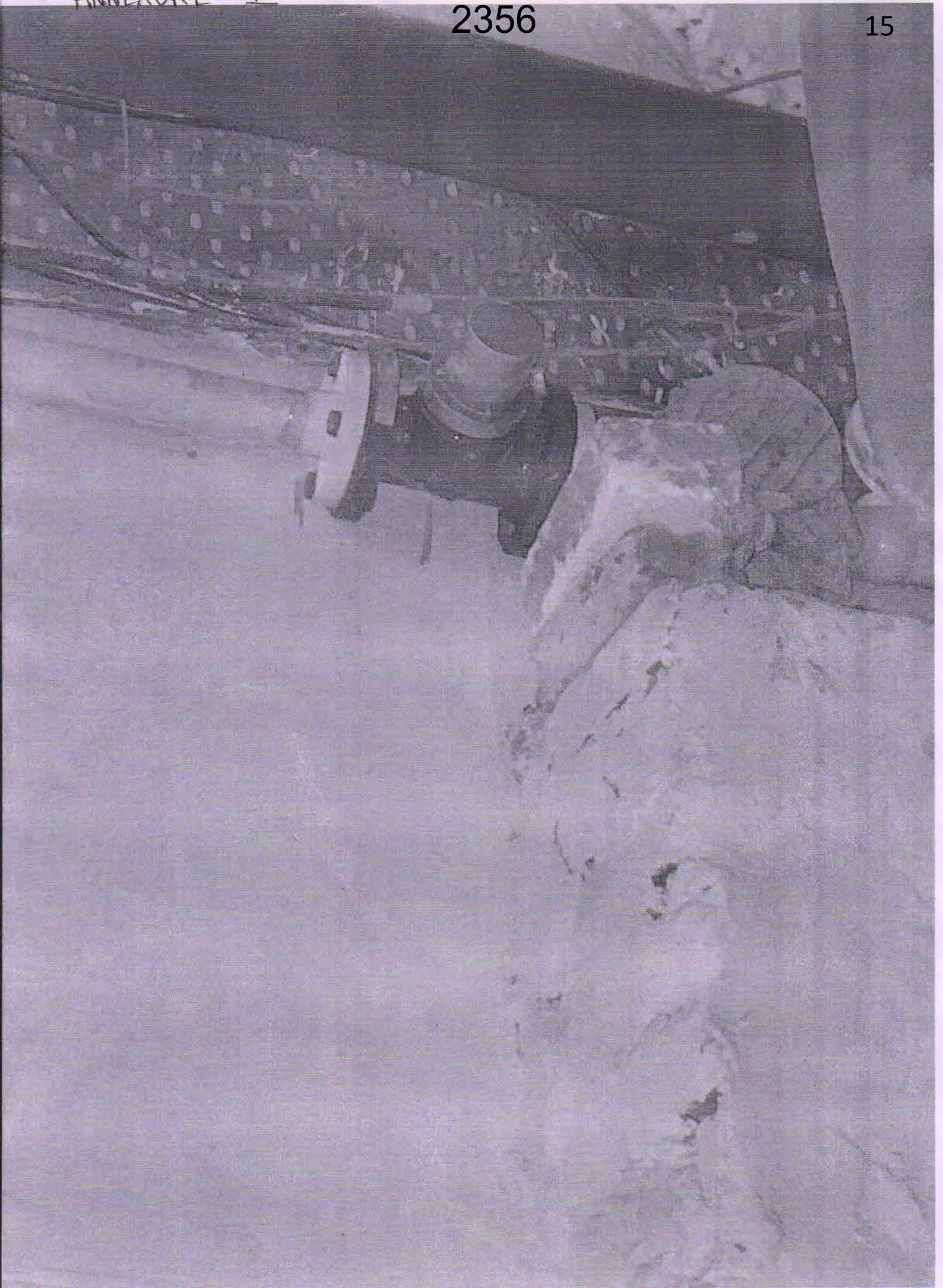
For Pap Coat (India) Pvt. Ltd.

Dated: 10-02-2025

Director

Enclosures – A copy of the Show Cause Notice and Annexures as above

CC to – The Chairman, HSPCB, Panchkula



Pap Coat (India) Pvt. Ltd.

Plot No. 247, Bhat Industrial Area, Phase - 1, Bhat, Sonapat

Effluent Treatment Plant Log Book

Month - January (2025)

Date	Ground Water (In KL)	Inlet Pump		Inlet Flowmeter (In KL)	Chemical Consumption			Outlet Flowmeter (In KL)	Treated water pH	Sludge (In KGs)	ETP Operator Signature	Remarks
		On Time	Off time		Lime/Caustic Soda (In Kos)	Alum (In KGs)	Poly (In KGs)					
01/01	383534	9:30 AM	4:05 PM	345.474	2.5 Kg	3.0 Kg	119	385.18	7.4	4 Kg		
02/01	383837	9:45 AM	4:30 PM	348.07	2.7 Kg	3.3 Kg	120	385.51	7.3	2.5 Kg		
03/01	384139	9:50 AM	4:40 PM	348.64	2.8 Kg	3.4 Kg	120	385.85	7.4	2 Kg		
04/01	384456	10:01 AM	4:55 PM	349.09	2.5 Kg	3.2 Kg	119	386.22	7.4	4.4 Kg		
05/01	-	-	-	-	-	-	-	-	-	-		
06/01	384768	9:45 AM	4:15 PM	349.77	2.4 Kg	2.9 Kg	130	386.57	7.1	5 Kg		
07/01	385071	10:06 AM	4:20 PM	349.98	1.7 Kg	2.2 Kg	159	386.73	7.5	6 Kg		
08/01	385387	10:20 AM	4:45 PM	349.84	2.5 Kg	3.2 Kg	163	387.04	7.4	5.7 Kg		
09/01	385701	10:45 AM	4:12 PM	349.10	2.7 Kg	3.3 Kg	169	387.58	7.2	4 Kg		
10/01	386009	9:08 AM	5:00 PM	348.60	2.4 Kg	2.9 Kg	138	387.77	7.7	4.5 Kg		
11/01	386311	9:02 AM	5:05 PM	348.08	1.4 Kg	2.1 Kg	109	388.10	7.3	3.2 Kg		
12/01	-	-	-	-	-	-	-	-	-	-		
13/01	386626	9:31 AM	4:13 PM	349.32	2.2 Kg	2.7 Kg	150	388.50	7.8	4.1 Kg		
14/01	386948	9:29 PM	4:30 PM	349.63	1.7 Kg	2.2 Kg	141	388.83	7.4	6 Kg		
15/01	387266	9:30 AM	4:15 PM	349.06	2.0 Kg	2.5 Kg	139	389.03	7.6	6.5 Kg		
16/01	387588	10:05 AM	4:40 PM	349.36	2.0 Kg	2.3 Kg	149	389.45	7.4	5 Kg		
17/01	387900	10:15 AM	4:00 PM	350.68	2.0 Kg	3.2 Kg	119	389.85	7.6	4 Kg		
18/01	388210	10:20 AM	4:09 PM	351.0	2.5 Kg	3.2 Kg	113	389.16	7.5	5.2 Kg		
19/01	-	-	-	-	-	-	-	-	-	-		
20/01	390535	10:06 AM	5:00 PM	351.87	3 Kg	3.7 Kg	119	390.47	7.5	4.7 Kg		
21/01	390846	10:08 AM	4:15 PM	351.58	3.1 Kg	4.5 Kg	109	390.73	7.2	3.1 Kg		
22/01	391162	9:07 AM	4:30 PM	351.92	2.9 Kg	3.7 Kg	110	390.94	7.7	2.5 Kg		
23/01	391478	9:20 AM	4:45 PM	352.31	2.7 Kg	2.7 Kg	120	391.36	7.7	3.5 Kg		
24/01	391773	9:45 AM	4:17 PM	352.56	2 Kg	3.5 Kg	109	391.64	7.4	3.2 Kg		
25/01	392079	9:30 AM	4:30 PM	352.89	1.7 Kg	2.7 Kg	109	392.01	7.2	4.2 Kg		
26/01	-	-	-	-	-	-	-	-	-	-		
27/01	392393	10:05 AM	4:47 PM	353.24	2.4 Kg	3.9 Kg	120	392.31	7.4	6.1 Kg		
28/01	392708	10:10 AM	4:50 PM	353.57	2.7 Kg	3.7 Kg	119	392.65	7.5	4.5 Kg		
29/01	393020	9:07 AM	4:45 PM	353.87	3.1 Kg	3.7 Kg	119	392.98	7.7	3 Kg		
30/01	393349	9:30 AM	4:30 PM	354.175	2.2 Kg	3.7 Kg	119	393.36	7.3	4.5 Kg		
31/01	393653	9:11 AM	4:09 PM	354.5	1.4 Kg	2.4 Kg	109	393.70	7.4	5.2 Kg		

Pap Coat (India) Pvt. Ltd.

Plot No. 247, Barhi Industrial Area, Phase - 1, Distt. Sonapat
Effluent Treatment Plant Log Book

Month: December (2024)

Date	Ground Water (In KL)	Inlet Pump		Inlet Flowmeter (In KL)	Chemical Consumption			Outlet Flowmeter (In KL)	Treated water pH	Sludge (In KGs)	ETP Operator Signature	Remarks
		On Time	Off time		Lime/Caustic Soda (In Kgs)	Alum (In KGs)	Poly (In KGs)					
21/12	—	—	—	—	—	—	—	—	—	—	—	—
22/12	381798	10:00 AM	4:50 PM	348.00	12.7 kg	3.3 kg	70g	381.4	7.5	6 kg	—	—
23/12	382107	9:45 AM	4:05 PM	348.32	2.5 kg	3.2 kg	6g	381.71	7.4	3.5 kg	—	—
24/12	—	—	—	—	—	—	—	—	—	—	—	—
25/12	—	—	—	—	—	—	—	—	—	—	—	—
26/12	—	—	—	—	—	—	—	—	—	—	—	—
27/12	—	—	—	—	—	—	—	—	—	—	—	—
28/12	—	—	—	—	—	—	—	—	—	—	—	—
29/12	—	—	—	—	—	—	—	—	—	—	—	—
30/12	—	—	—	—	—	—	—	—	—	—	—	—
31/12	—	—	—	—	—	—	—	—	—	—	—	—
1/12	—	—	—	—	—	—	—	—	—	—	—	—
2/12	—	—	—	—	—	—	—	—	—	—	—	—
3/12	—	—	—	—	—	—	—	—	—	—	—	—
4/12	—	—	—	—	—	—	—	—	—	—	—	—
5/12	—	—	—	—	—	—	—	—	—	—	—	—
6/12	—	—	—	—	—	—	—	—	—	—	—	—
7/12	—	—	—	—	—	—	—	—	—	—	—	—
8/12	—	—	—	—	—	—	—	—	—	—	—	—
9/12	—	—	—	—	—	—	—	—	—	—	—	—
10/12	—	—	—	—	—	—	—	—	—	—	—	—
11/12	—	—	—	—	—	—	—	—	—	—	—	—
12/12	—	—	—	—	—	—	—	—	—	—	—	—
13/12	—	—	—	—	—	—	—	—	—	—	—	—
14/12	—	—	—	—	—	—	—	—	—	—	—	—
15/12	—	—	—	—	—	—	—	—	—	—	—	—
16/12	—	—	—	—	—	—	—	—	—	—	—	—
17/12	—	—	—	—	—	—	—	—	—	—	—	—
18/12	—	—	—	—	—	—	—	—	—	—	—	—
19/12	—	—	—	—	—	—	—	—	—	—	—	—
20/12	382044	9:47 AM	4:07 PM	348.13	3 kg	3.7 kg	70g	382.02	7.4	5	—	—
21/12	382734	—	—	348.24	2.6 kg	3.3 kg	60g	382.31	7.5	4.5	—	—
22/12	—	—	—	—	—	—	—	—	—	—	—	—
23/12	383044	9:30 AM	4:15 PM	343.20	2.9 kg	3.1 kg	70g	382.52	7.6	4	—	—
24/12	383374	9:42 AM	4:59 PM	343.52	2.6 kg	3.5 kg	60g	382.87	7.5	5.5	—	—
25/12	383678	10:15 AM	4:47 PM	343.83	3.1 kg	3.2 kg	70g	383.18	7.5	3.6	—	—
26/12	383979	10:17 AM	4:08 PM	344.83	3.5 kg	4.2 kg	80g	383.47	7.3	4.3	—	—
27/12	384013	9:57 AM	5:00 PM	344.56	3.7 kg	3.0 kg	70g	383.80	7.1	5.1	—	—
28/12	384597	9:15 AM	4:30 PM	344.91	2.9 kg	3.1 kg	70g	384.13	7.4	5	—	—
29/12	—	—	—	—	—	—	—	—	—	—	—	—
30/12	384907	9:42 AM	4:45 PM	345.22	3 kg	3.7 kg	70g	384.53	7.5	4.4	—	—
31/12	385221	10:40 AM	5:18 PM	345.57	2.9 kg	3.7 kg	70g	384.84	7.4	3.9	—	—

NOT Running
NOT Running

Pap Coat (India) Pvt. Ltd.

Plot No. 247, Bathi Industrial Area, Phase - 1, Distt. Sonapat

Effluent Treatment Plant Log Book

Month November (2024)

Date	Ground Water (In KL)	Inlet Pump		Inlet Flowmeter (In KL)	Chemical Consumption			Outlet Flowmeter (In KL)	Treated water pH	Sludge (In KGs)	ETP Operator Signature	Remarks
		On Time	Off time		Lime/Caustic Soda (In Kgs)	Alum (In KGs)	Poly (In KGs)					
21/11	---	---	---	---	---	---	---	---	---	---	---	---
22/11	---	---	---	---	---	---	---	---	---	---	---	---
23/11	---	---	---	---	---	---	---	---	---	---	---	---
24/11	374558	9:05AM	11:05PM	334*86	2.5	3.9	149	374*42	7.4	4	---	---
25/11	374809	9:15AM	11:30PM	335*23	3	3.7	149	374*74	7.6	4.5	---	---
26/11	375218	9:17AM	11:47PM	335*53	2.7	3.3	149	375*10	7.4	4.7	---	---
27/11	375527	10:00AM	11:30PM	335*84	2.9	3.6	149	375*39	7.5	2.5	---	---
28/11	375831	10:07AM	11:50PM	336*16	3.1	3.6	149	375*69	7.5	4.5	---	---
29/11	376143	10:13AM	11:42PM	336*52	2.7	3.3	149	376*0	7.4	5	---	---
30/11	---	---	---	---	---	---	---	---	---	---	---	---
01/11	376457	9:15AM	11:00PM	336*88	2.9	3.3	149	376*36	7.3	6	---	---
02/11	376770	9:20AM	11:06PM	337*19	2.5	3.2	149	376*67	7.7	5.5	---	---
03/11	377093	9:25AM	11:30PM	337*50	2.7	3.3	149	377*0	7.5	4	---	---
04/11	377403	9:15AM	11:47PM	337*83	2.9	3.6	149	377*31	7.6	3.5	---	---
05/11	377713	9:50AM	11:47PM	338*12	2.4	3.1	149	377*63	7.7	4	---	---
06/11	---	---	---	---	---	---	---	---	---	---	---	---
07/11	378028	10:30AM	11:20PM	338*39	3	3.7	149	378*91	7.5	5	---	---
08/11	378342	10:06AM	11:25PM	338*63	2.8	3.6	149	378*18	7.6	4.5	---	---
09/11	378659	10:10AM	11:50PM	338*95	3.4	4.2	149	378*41	7.4	5	---	---
10/11	378982	10:17AM	11:40PM	339*22	2.5	4.3	149	378*72	7.7	5.5	---	---
11/11	379297	10:20AM	11:50PM	339*51	2.9	3.4	149	378*97	7.8	6	---	---
12/11	379611	10:04PM	11:05PM	339*81	3	3.7	149	379*26	7.5	6.2	---	---
13/11	---	---	---	---	---	---	---	---	---	---	---	---
14/11	379923	10:10AM	11:50PM	340*13	2.7	3.3	149	379*55	7.7	5.4	---	---
15/11	380230	10:50AM	11:30PM	340*43	2.6	3.2	149	379*86	7.6	5	---	---
16/11	380537	10:51AM	11:47PM	340*72	2.5	3.2	149	380*15	7.1	4.9	---	---
17/11	380861	10:15AM	11:50PM	341*04	2.1	2.7	149	380*44	7.5	4.5	---	---
18/11	381177	10:10AM	11:50PM	341*33	2.8	2.5	149	380*76	7.6	3.6	---	---
19/11	381482	11:50AM	11:50PM	341*62	3	2.6	149	381*07	7.7	4	---	---

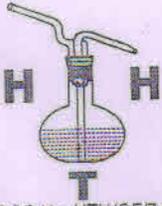
Pap Coat (India) Pvt. Ltd.									
Plot No. 247, Barhi Industrial Area, Distt. Sonipat, Haryana									
Production Log Book									
Month: November 2024									
Date	Raw Material						Production		Fuel Consumption (LPG)
	Zircon Sand	Caustic Soda	Sulphuric Acid	HCL	Liq. Ammonia	Ammonium Bicarbonate	Zirconium Basic Carbonate	By-Product	Furnace (In Kgs)
01-11-2024									
02-11-2024									
03-11-2024									
04-11-2024	750	900	233.6	3078					160
05-11-2024	750	900	116.8		219	300		10000	160
06-11-2024	1125	1350	236.4	3078	244	325	1050	10000	240
07-11-2024			59.2	3078	244	325			
08-11-2024	1125	1350	356.4		244	325			240
09-11-2024	375	450		3078	244	325		9000	80
10-11-2024									
11-11-2024			306.6				2425		
12-11-2024			165.6	3078	244	325			
13-11-2024	375	450	110.4	2847.72	244	325			80
14-11-2024	750	900	225.2				2500		160
15-11-2024	750	900	167.9	3078				9000	160
16-11-2024	175	210	227.2		244	325			40
17-11-2024									
18-11-2024					244	325	1850		
19-11-2024			275	3078	244	325	1000		
20-11-2024	750	900						9000	160
21-11-2024	1125	1350	218.8	2153.46	262	350		8000	240
22-11-2024			54.7				6050		
23-11-2024							525		
24-11-2024									
25-11-2024			156.3	2308.5					
26-11-2024				2154.6			1125		
27-11-2024			221.6						
28-11-2024			228.4		304	400			
29-11-2024			44.5		206	275	1100		
30-11-2024					206	275			
TOTAL	8050	9660	3404.6	31010.28	3393	4525	17625	55000	1720

Pap Coat (India) Pvt. Ltd.									
Plot No. 247, Barhi Industrial Area, Distt. Sonipat, Haryana									
Production Log Book									
Month: December 2024									
Date	Raw Material					Production		Fuel Consumption (LPG)	
	Zircon Sand	Caustic Soda	Sulphuric Acid	HCL	Liq. Ammonia	Ammonium Bicarbonate	Zirconium Basic Carbonate	By-Product	Furnace (In Kgs)
01-12-2024									
02-12-2024							700		
03-12-2024							1150		
04-12-2024									
05-12-2024							625		
06-12-2024									
07-12-2024									
08-12-2024									
09-12-2024									
10-12-2024									
11-12-2024									
12-12-2024							1800		
13-12-2024									
14-12-2024									
15-12-2024									
16-12-2024									
17-12-2024									
18-12-2024									
19-12-2024	1500	1800						4000	320
20-12-2024	1500	1800						4000	320
21-12-2024	750	900		3078				4000	160
22-12-2024									
23-12-2024	750	900						4000	160
24-12-2024	375	450	157.2						80
25-12-2024	750	900	104.8					4000	160
26-12-2024	1125	1350		3078				4000	240
27-12-2024				6156					

28-12-2024	1125	1350	163.5		244	325			240
29-12-2024								2000	
30-12-2024	750	900	163.5					4000	160
31-12-2024	1125	1350	231.6	3078	260	350	1150	3500	240
TOTAL	9750	11700	820.6	15390	504	675	5425	33500	2080

Pap Coat (India) Pvt. Ltd.										
Plot No. 247, Barhi Industrial Area, Distt. Sonapat, Haryana										
Production Log Book										
Month: January 2025										
Date	Raw Material						Production		Fuel Consumption (LPG)	
	Zircon Sand	Caustic Soda	Sulphuric Acid	HCL	Liq. Ammonia	Ammonium Bicarbonate	Zirconium Basic Carbonate	By-Product	Furnace (In Kgs)	
01-01-2025	750	900	115.8						160	
02-01-2025	1125	1350	267	3078	244	325	975	4000	240	
03-01-2025	1500	1800		3078	244	325		4000	320	
04-01-2025	1125	1350	340.8					4000	240	
05-01-2025										
06-01-2025	250	300	159.3	3078	244	325			60	
07-01-2025	1125	1350	159.3	3078	244	325	3000	2000	240	
08-01-2025	250	300	227.2					4000	60	
09-01-2025	375	450	56.8	3078	230	300		2000	80	
10-01-2025	750	900	342.6					4000	160	
11-01-2025	750	900	112		244	325		4000	160	
12-01-2025										
13-01-2025	750	900	168	3078	244	325		4000	160	
14-01-2025	375	450	167.1	3078				4000	80	
15-01-2025	1125	1350	111.4		244	325	4975	4000	240	
16-01-2025	375	450	55.7		244	325	1100	4000	80	
17-01-2025			232	3078				2000		
18-01-2025			211.6		244	325				
19-01-2025										
20-01-2025			105.8	3078						
21-01-2025			242		244	325				
22-01-2025			247	3078	244	325	2125			
23-01-2025			98.8	3078	244	325	2025			
24-01-2025					244	325	1000			
25-01-2025			202				1650			
26-01-2025										
27-01-2025			264.9		244	325				

28-01-2025			107.2					1500		
29-01-2025								350		
30-01-2025	1125	1350						2300	1000	240
31-01-2025	375	450	209.2	2500					4000	80
TOTAL	12125	14550	4203.5	36358	3646	4850	21000	51000		2600



HTH Laboratories Pvt. Ltd.

2365

24

(Formerly Known as Haryana Test House & Consultancy Services)

Plot No. 50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.) 86077-70164, (BM) 86077-70166, (Food) 86077-70169
Web Site : www.hthtabs.com, e-mail : haryanatesthousecs@gmail.com, testing@hthtabs.com



An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory

TEST REPORT

Issued To: Papcoat India Pvt. Ltd. Plot No. 247, Phase - I, Barhi Ind. Area, Barhi, Sonapat (HR)	Report No. : HTH/M/250106002 Party's Ref No. : Nil Booking Date : 06/01/2025 Period of Testing : 06/01/2025 To 11/01/2025 Reporting Date : 11/01/2025
--	--

Sample Description	: Effluent Water Sample (ETP-Inlet)
Type of Industry	: Chemical Industry
Sample type	: Effluent Water Sample (ETP-Inlet)
Date of sampling	: 06/01/2025
Date of receipt of sample	: 06/01/2025
Sample Location	: ETP-Inlet
Sample quantity	: 2 Ltr.
Purpose of analysis	: Monitoring
Sampling Method	: HTH/EP/SAP-01
Sample collected/ supplied by	: By our Lab. Representative

TEST RESULTS

S.N.	Test Parameters	Unit	Result	Test Method
Discipline : Chemical, Group : Pollution & Environment				
1	Odour	-	Mild	IS 3025 (Part 5): 2018
2	pH	-	4.3	IS 3025 (Part 11): 2022
3	Total Suspended Solids	mg/L	128.0	IS 3025 (Part 17): 2022
4	Chemical Oxygen Demand(COD)	mg/L	516.0	IS 3025 (Part 58): 2023
5	Biochemical Oxygen Demand (BOD) 3 Days at 27°C	mg/L	139.0	IS 3025 (Part 44): 2023
6	Oil & Grease	mg/L	3.8	IS 3025 (Part 39): 2021
7	Total Dissolved Solids	mg/L	2294.0	IS 3025 (Part 16): 2023

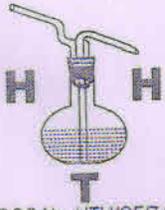
End of Report

Review by
11-01-25

Authorized Signatory
(Environment) 11-01-25

Page No.: 1 of 1

Note: 1. Test report shall not be reproduce in whole or in part and cannot be used as an evidence in the court of Law.
 2. The results contained in this test report pertains only to the sample tested not for the whole lot.
 3. This report is only for your guidance, and not for legal purposes, commercial decision, and for advertisement.
 4. Total liability of HTH Laboratories Pvt. Ltd. is limited to the invoiced amount only.
 5. Samples will be destroyed after one month from the date of issue of test report unless otherwise specified.
 6. Sample not drawn by HTH unless otherwise specified.
 7. The data provided herein is based on the own responsibility. Lab does not confirm about it and hence does not taken any responsibility whatsoever.



HTH Laboratories Pvt. Ltd.

(Formerly Known as Haryana Test House & Consultancy Services)

Plot No. 50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.) 86077-70164, (BM) 86077-70166, (Food) 86077-70169

Web Site : www.hthlabs.com, e-mail : haryanatesthouseecs@gmail.com, testing@hthlabs.com

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TEST REPORT

Issued To: Papcoat India Pvt. Ltd. Plot No. 247, Phase -I, Barhi Ind. Area, Barhi, Sonapat (HR)	Report No. : HTH/EP/250106014 Party's Ref No. : Nil Booking Date : 06/01/2025 Period of Testing : 06/01/2025 To 11/01/2025 Reporting Date : 11/01/2025
--	---

Sample Description	: Effluent Water Sample (ETP-Outlet)
Type of Industry	: Chemical Industry
Sample type	: Effluent Water Sample (ETP-Outlet)
Date of sampling	: 06/01/2025
Date of receipt of sample	: 06/01/2025
Sample Location	: ETP-Outlet
Sample quantity	: 2 Ltr.
Purpose of analysis	: Monitoring
Sampling Method	: HTH/EP/SAP-01
Sample collected/ supplied by	: By our Lab. Representative

TEST RESULTS

S.N.	Test Parameters	Unit	Result	Limit as per EP Act. 1986, Schedule-VI (Inland Surface Water)	Test Method
Discipline : Chemical, Group : Pollution & Environment					
1	Odour	-	Odourless	--	IS 3025 (Part 5): 2018
2	pH	-	7.59	5.5 - 9.0	IS 3025 (Part 11): 2022
3	Total Suspended Solids	mg/L	38.0	100 Max	IS 3025 (Part 17): 2022
4	Chemical Oxygen Demand(COD)	mg/L	157.0	250 Max	IS 3025 (Part 58): 2023
5	Biochemical Oxygen Demand (BOD) 3 Days at 27°C	mg/L	21.0	30 Max	IS 3025 (Part 44): 2023
6	Oil & Grease	mg/L	2.8	10 Max	IS 3025 (Part 39): 2021
7	Total Dissolved Solids	mg/L	1856.0	--	IS 3025 (Part 16): 2023

End of Report

Review by
11/01/25



Page No.: 1 of 1

- Note:
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 5. Samples will be destroyed after one month from the date of issue of test report unless otherwise specified.
 6. Sample not drawn by HTH unless otherwise specified.
 7. The client shall remain responsible for the accuracy of the data submitted and shall bear any responsibility whatsoever.

VAKALATNAMA

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 622 OF 2024

IN RE:-

VARUN GULATI

...APPLICANT

VERSUS

STATE OF HARYANA & ORS.

...RESPONDENTS

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 988888 4445, Email: siddharth.batra@satramdass.com

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this **12th** day of **May**, 2025

Accepted, identified and certified subjected to the terms of the fees.

Sy

Archna yadav

[Signature]

[Signature]
Director
Client

[SIDDHARTH BATRA] [ARCHNA YADAV]

Shivani Chawla

Chinmay

Rhythm

[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates



CIN NO. : U24200DL2012PTC233789

2368

PAPCOAT (INDIA) PVT. LTD.

27

Tel. : +91-11-45508500
45291128

Regd. Office : 311, 3rd Floor, RG Mall, SU, LSC,
Opp. Dharam Kunj Society, Sector - 9, Rohini, Delhi - 110085 (INDIA)
Visit us : www.papcoat.com E-mail : nmpapcoat@gmail.com
GST No. 06AAGCP5474L1ZY

BOARD RESOLUTION

CERTIFIED RESOLUTION PASSED IN THE MEETING OF BOARD OF DIRECTORS OF PAPCOAT (INDIA) PVT. LTD. HELD ON 24TH OF FEBRUARY'2025, AT 1 PM, AT THE CORPORATE OFFICE: 311, R.G MALL, SECTOR - 9, ROHINI, DELHI - 110085.

RESOLVED THAT Mr. Nishchaya Mittal is hereby authorized on behalf of PAPCOAT (INDIA) PVT. LTD. to initiate, file, defend, represent, and conduct legal cases, proceedings, or claims in any court of law, tribunal, or any other judicial or quasi-judicial authority in connection with the business or matters of the company/firm.

RESOLVED FURTHER THAT Mr. Nishchaya Mittal is authorized to sign, verify, and submit all necessary documents, affidavits, pleadings, applications, and undertakings, and to appoint advocates, solicitors, and other professionals as may be required for such proceedings.

RESOLVED FURTHER THAT all actions taken by Mr. Nishchaya Mittal in connection with the above matters be and are hereby ratified and confirmed by the company/firm.

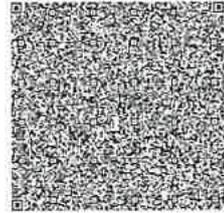
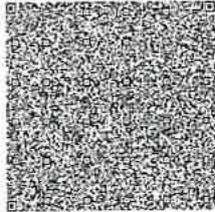
RESOLVED FURTHER THAT a certified true copy of this resolution be provided to all concerned authorities as and when required for their records and reference.

For Pap Coat (India) Pvt. Ltd.

Nitin Mittal

Director

(Director)

 	 
<p>भारत सरकार Government of India</p>	<p>सूचना</p>
<p>भारतीय विशिष्ट पहचान प्राधिकरण Unique Identification Authority of India</p>	<p>■ आधार पहचान का प्रमाण है, नागरिकता का नहीं। ■ सुरक्षित QR कोड / ऑफलाइन XML / ऑनलाइन ऑथेंटिकेशन से पहचान प्रमाणित करें। ■ यह एक इलेक्ट्रॉनिक प्रक्रिया द्वारा बना हुआ पत्र है।</p>
<p>नामांकन क्रम/ Enrolment No.: 0653/50113/01092</p> <p>To निश्चय मित्तल Nishchaya Mittal S/O Nitin Mittal H-4/20 ROHINI SECTOR 11 North West Delhi - 110085 9555349091</p>  <p>आपका आधार क्रमांक / Your Aadhaar No. : [REDACTED] 4436 VID : 9199 1466 4475 2771 मेरा आधार, मेरी पहचान</p>	<p>INFORMATION</p> <p>■ Aadhaar is a proof of identity, not of citizenship. ■ Verify identity using Secure QR Code/ Offline XML/ Online Authentication. ■ This is electronically generated letter.</p> <p>■ आधार देश भर में मान्य है। ■ आधार कई सरकारी और गैर सरकारी सेवाओं को पाना आसान बनाता है। ■ आधार में मोबाइल नंबर और ईमेल ID अपडेट रखें। ■ आधार को अपने स्मार्ट फोन पर रखें, mAadhaar App के साथ।</p> <p>■ Aadhaar is valid throughout the country. ■ Aadhaar helps you avail various Government and non-Government services easily. ■ Keep your mobile number & email ID updated in Aadhaar. ■ Carry Aadhaar in your smart phone – use mAadhaar App.</p>
  <p>भारत सरकार Government of India</p>  <p>निश्चय मित्तल Nishchaya Mittal जन्म तिथि/DOB: 16/04/1998 पुरुष/ MALE</p> <p>Issue Date: 08/03/2012</p> <p>[REDACTED] 4436 VID : 9199 1466 4475 2771 मेरा आधार, मेरी पहचान</p>	  <p>भारतीय विशिष्ट पहचान प्राधिकरण Unique Identification Authority of India</p> <p>पता: S/O निश्चय मित्तल, एच-४/२०, रोहिणी सेक्टर ११, नॉर्थ वेस्ट दिल्ली, दिल्ली - 110085</p> <p>Address: S/O Nitin Mittal, H-4/20, ROHINI SECTOR 11, North West Delhi, Delhi - 110085</p>  <p>Download Date: 12/12/2023</p> <p>[REDACTED] 4436 VID : 9199 1466 4475 2771</p> <p>1947 help@uidai.gov.in www.uidai.gov.in</p>

Nishchaya Mittal



Vijay Kumar <vijay.kumar@satramdass.com>

Advance service copies of short reply on behalf of Respondent Nos. 29, 46, 49, 60, 74, 89, 92, 103 & 106 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

1 message

Vijay Kumar <vijay.kumar@satramdass.com>

Mon, May 12, 2025 at 4:19 PM

To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>

Cc: Shivani Chawla <shivani.chawla@satramdass.com>, Chinmay Dubey <chinmay.dubey@satramdass.com>

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 29, 46, 49, 60, 74, 89, 92, 103 & 106 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proo

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DAYANIDHI_Redacted.pdf

f of service.

Regards

Vijay Kumar
Office Manager